

(b) if so, the details thereof and the steps taken by Government in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir.

(b) Does not arise.

Separation of High Courts of Punjab and Haryana

8455. Shri Shrichand Goyal:
Shri Onkar Lal Berwa:
Shri Jagannath Rao Joshi:
Shri Bharat Singh Chauhan:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Governments of Punjab and Haryana have written to the Central Government that if the High Courts of Punjab and Haryana are separated, the jurisdiction of the Delhi High Court should not be extended over Chandigarh;

(b) whether each of the above States has also claimed that its High Court should be given jurisdiction over Chandigarh; and

(c) if so, the reaction of Government thereto?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) No, Sir.

(b) There was a suggestion from the Chief Minister of Haryana that the jurisdiction of the Haryana High Court to be set up should extend to Chandigarh as it was not feasible to locate the High Court elsewhere because of non-availability of suitable accommodation within Haryana.

(c) Government are not in favour of extending the jurisdiction either of the High Courts to Chandigarh until a decision is taken as to the future of Chandigarh.

All-India Medical Services Cadre

8456. Shri P. Antony Reddy: Will the Minister of Home Affairs be pleased to state:

(a) whether the All-India Medical Services Cadre has been established;

(b) the number of medical personnel admitted to this cadre; and

(c) the rules laid down for selecting persons to this cadre?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir.

(b) Does not arise.

(c) These rules are being finalized in consultation with Union Public Service Commission.

Expenditure on Ancient Monuments in Burhanpur

8457. Shri G. C. Dixit: Will the Minister of Education be pleased to state the annual expenditure incurred on the maintenance and management of the ancient monuments under the Archaeological Department in Burhanpur city of Madhya Pradesh?

The Minister of State in the Ministry of Education (Shri Sher Singh): The expenditure incurred on the preservation of Centrally protected monuments in Burhanpur during the last 3 years is as under:—

(1) 1964-65	Rs. 6,486
(2) 1965-66	Rs. 9,867
(3) 1966-67	Rs. 5,630

National Award Winning Teachers of Madhya Pradesh

8458. Shri G. C. Dixit: Will the Minister of Education be pleased to state:

(a) the total number of national awards granted by Government to the teachers of Madhya Pradesh during 1966-67;

(b) the names of award winners; and